

**Court-I**

**Before the Appellate Tribunal for Electricity**

**(Appellate Jurisdiction)**

**Dated : 6<sup>th</sup> January, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA-364 of 2013 in  
Appeal No. 265 of 2013 &  
IA-357 of 2013**

**BSES Yamuna Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

**IA-365 of 2013 in  
Appeal No. 266 of 2013 &  
IA-358 of 2013**

**BSES Rajdhani Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hasan Murtaza  
Mr. Arijit Maitra  
Counsel for the Respondent (s): Mr. Pradeep Misra  
Mr. Shashank Pandit for R.1**

**ORDER**

As agreed by the learned counsel for the parties, post the I.A. Nos. 364 & 365 of 2013 for further hearing on **17.01.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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